## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:164
ANSWERED ON:22.11.2012
AMOUNT ALLOCATED UNDER PM'S NEW 15-POINT PROGRAMME
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## Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the amount allocated under the Prime Minister's New 15-point Programme for the development of minorities in the country during each of the last three years and the current year, state-wise;
- (b) whether the distribution of the amount allocated to various States is proportionate to the minority population of the respective States; and
- (c) if not, the manner in which the amount has been distributed to various States, State-wise?

## **Answer**

## MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN)

(a): No separate budget allocation is made under the Prime Minister's New 15 Point Programme for Welfare of Minorities. However, in the schemes of concerned Ministries/Departments of Central Government are monitored by earmarking physical targets/ financial outlays for the minorities or by flow of benefits/funds to minority population. Schemes of Ministry of Minority Affairs included under the Programme are exclusively meant for minorities.

The schemes amenable for earmarking of targets/outlays under the programme and their details are given at Annexures indicated against them:-

- I) Schemes amenable ear-marking of physical targets Schemes of Ministry of Minority Affairs
- (i) Pre-Matric Scholarship (Annexure I)
- (ii) Post-Matric Scholarship- (Annexure II)
- (iii) Merit-cum-means based Scholarship- (Annexure III)
- (iv) Mauiana Azad National Fellowship for Minority Students- (Annexure IV)
- (v) Mauiana Azad Education Foundation (MAEF) Scholarship for meritorious girl students (Annexure V)

Schemes of Other Ministries

- (vi) Sarva Shiksha Abhiyan 7 indicators (Ministry of Human Resources Development)- {Annexure VI (1) to (7)}
- (vii) Integrated Child Development Services (ICDS) Scheme providing services through Anganwadi Centres(Ministry of Women & Child)-(Annexure VII)
- (viii) Swamjayanti Gram Swarojgar Yojana (renamed as Aajeevika) (Ministry of Rural Development)- (Annexure VIII)
- (ix) Urban Self Employment Programme (USEP) to set up individual micro-enterprises and Skill Training for Employment Promotion amongst Urban Poor (STEP-UP) under Swarn Jayanti Shahari Rojgar Yojana (SJSRY) (Ministry of Housing & Urban Poverty Alleviation)-{Annexure IX (1) & (2)}
- (x) Indira Awaas Yojana (IAY) (Ministry of Rural Development)-(Annexure X)
- (II) Schemes amenable to ear-marking of financial allocations
- (xi) Upgradation of 60 identified Industrial Training Institutes (ITIs) into Centres of Excellence (Ministry of Labour & Employment)-(Annexure XI)
- (xii) Priority sector lending to minorities (Department of Financial Services)-(Annexure XII) and

- (xiii) Indira Awaas Yojana (IAY) (Ministry of Rural Development) -(Annexure XIII)
- (xiv) Swarn Jayanti Shahari Rojgar Yojana (SJSRY) (Ministry of Housing & Urban Poverty Alleviation)- (Annexure XIV)

(b)&(c): In the schemes of Ministry of Minority Affairs distribution of targets/allocations to various States/UTs is proportionate to the minority population of the respective States/UTs. In the schemes of other Ministries/Departments, wherever possible, Ministries/Departments concerned earmark 15% of the physical targets/financial outlays for minorities in their respective schemes. Out of the targets/outlays earmarked for minorities, State/UT-wise distribution is, however, subject to design and demand of the respective scheme in the concerned States/UTs.